

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s).10262/2016

(Arising out of impugned final judgment and order dated 16/12/2015
in WC No. 5586/2012 passed by the High Court of Judicature at
Allahabad)

AJEET SINGH AND ORS.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief)

Date : 22/04/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)

Mr. Kavin Gulati, Sr. Adv.
Mr. Siddharth Sengar, Adv.
Mr. Rohit Sthalekar, Adv.
Ms. Vasudha Zutsni, Adv.
Mr. Avi Tandon, Adv.
Mr. Shantanu Sagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with Civil Appeal No.5593 of 2012.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
SANJAY KUMAR
Date: 2016.04.23
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